

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/8313/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar (Admn.),
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 28 September, 2023.

Sub:- **Joining Time Leave alongwith earned leave.**

Ref:- No. HC (IB)12/2013/Admn/5813-15, Dated 21.09.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, Additional District & Sessions Judge, Basar, under order of transfer as District & Sessions Judge, Tezu has been granted **Joining time Leave of twelve days w.e.f. date of handing over or relinquishment of the charge to be made tentatively on 27.09.2023 to 08.10.2023, alongwith earned leave of five days from 09.10.2023 to 13.10.2023 in combination with joining time** (sufficing 14.10.2023 and 15.10.2023), subject to submission of his Leave Admissibility Report at the Gauhati High Court Itanagar Permanent Bench.

Yours faithfully,

Sdf
JT.REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/8314-8315/A, dated , 28-09-23

Copy to:

1. Shri Tage Halley, Additional District & Sessions Judge, Basar, under order of transfer as District & Sessions Judge, Tezu.

✓2. The Project Manager, Gauhati High Court.

[Signature]
JT.REGISTRAR (VIGILANCE)